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NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9, CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 04.09.2025

NOTICE

Please take notice that the following matter listed in the Court – IV on 25.07.2025 was not taken up. The next date of hearing in the matter is 11.09.2025.

S. No.	Case No.	Name of the parties	Counsel for	Counsel for
			Appellants	Respondents
1.	I.A. No. 4038 &	Entegra Ltd.	Abhishek Puri	Deepak Khurana
	4039 of 2025 in	Vs.		Ashwini Kr. Tak
	Comp. App. (AT)	Shree Maheshwar Hydel Power		Shruti Pandey-R2
	(Ins) No. 1287 &	Corporation Ltd. Through Interim		Ashish Verma
	1291 of 2022	Resolution Professional & Anr.		

By order of Hon'ble Chairperson -Sd/-Registrar